

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

16. 21.11.2001.

For copies of order
dt. 21.11.01 issued to
counsel for both sides.

R. M.
S.O.D.

18
22/11/01

Ld. Counsel for the applicant
Shri S. Nanda, files a memo
seeking withdrawal of the OA,
as the applicant does not
want to pursue the OA.
I have heard Mr. Nanda
and Mr. A. K. Bese, Ad. Bkl. In view
of the memo filed, the OA is
disposed of as withdrawn.

✓ R. M.
21/11/2001